

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

**SUB: ASSURED CAREER PROGRESSION SCALES - State
Judicial Services - Appointment of certain Junior Civil
Judges to Assured Career Progression Scale I - ORDERS -
ISSUED.**

READ: 1. G.O.Ms.No.60 Law (LA & J - SC.F) Department, dated.07.05.2003.
2. G.O.Ms.No.120 Law (LA & J - SC.F) Department, dated 09.11.2004.
3. G.O.Ms.No.73, Law (LA & J - SC.F) Department, dated 01.05.2010.

ORDER ROC.NO.5144/2018-B.SPL. DATED: 31.08.2018

On the recommendations of the First National Judicial Pay Commission, the Government of Andhra Pradesh, in its G.O. first read above have issued orders for Revision of Pay Scales including the Assured Career Progression Scales. Further, the Government in its G.O. second read above, issued orders for appointment of Civil Judges (Senior Division) and (Junior Division) to the Assured Career Progression Scales - I and II.

Subsequently, the Government in the G.O. third read above issued orders for revision of pay scales to the Judicial Officers in the State of Andhra Pradesh w.e.f., 01.01.2006 wherein the scales with regard to Assured Progression Scales I and II for Senior Civil Judges are as follows:

CIVIL JUDGES (JUNIOR DIVISION):

ASSURED CAREER PROGRESSION SCALE - I

Rs.33090-920-40450-1080-45850/- in respect of those who have completed 5 years of continuous service.

ASSURED CAREER PROGRESSION SCALE - II

Rs.39530-920-40450-1080-49090-1230-54010/- in respect of those who have completed another 5 years of continuous service.

The Government in the G.O. second read above ordered that the Assured Career Progression Scales are subject to following conditions.

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.

- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or Civil Judge (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

For appraisal of work and performance of the officers, as per conditions (i) above, the High Court has adopted the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Junior Civil Judges.

"The Committee perused the record. The Committee is of the view that the benefit of Assured Career Progression can be conferred upon the Junior Civil Judge or Senior Civil Judge, as the case may be, under the relevant Rules, for each block of five years, subject to condition that;

- a) he/she shall have been graded satisfactory, at least five times in the period of five years,
- b) shall not have been rated as poor, for more than twice,
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

As per the orders of the G.O. 2nd read above and as per the above guidelines, the High Court passed the following order:-

The following Judicial Officers are appointed to the Assured Career Progression Scale-I in the time scale of pay of **Rs.33090-920-40450-1080-45850/-** with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering on their appraisal of work and performance, as per the above guidelines of the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.

SL. NO.	NAME OF THE OFFICER WITH DESIGNATION	DATE OF APPOINTMENT TO ACP SCALE-I IN THE CADRE OF JUNIOR CIVIL JUDGE
1.	S.KRISHNAN KUTTY, Senior Civil Judge, Chirala, Prakasam District.	22.08.2010
2.	SMT. A.NEERAJA, Senior Civil Judge, Zaheerabad, Medak District.	01.05.2013
3.	MS. K.JAYANTHI, Senior Civil Judge, Huzurnagar, Nalgonda District.	01.05.2013
4.	K.NAGARAJA RAO, XV Addl. Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad.	01.05.2013
5.	D.VENKATESH, III Addl. Chief Metropolitan Magistrate, Hyderabad.	01.05.2013
6.	SMT. V.BHAVANI, Senior Civil Judge, Mangalagiri, Guntur District.	01.05.2013
7.	V.SUBBA REDDY, Formerly IV Addl. Chief Metropolitan Magistrate, Visakhapatnam, now retired from service.	01.05.2013
8.	KUMAR VIVEK, Prl. Senior Civil Judge, Chittoor.	01.05.2013
9.	SMT. M.PADMAJA I Addl. Chief Metropolitan Magistrate, Hyderabad.	01.05.2013
10.	SMT. BOMMATHULA SHOBHA KUMARI, Prl. Senior Civil Judge, Ongole, Prakasam District.	01.05.2013
11.	CH. VIVEK ANAND SRINIVAS, Addl. Senior Civil Judge, Srikakulam.	01.05.2013
12.	P.RAJU, Senior Civil Judge, Nandigama, Krishna District.	01.05.2013
13.	SMT. P.LAKSHMI KUMARI, Addl. Senior Civil Judge, Chittoor.	01.05.2013

14.	SMT. G.SUNITHA RAVINDRA REDDY, I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	01.05.2013
15.	MS. C.PAVANI, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	01.05.2013
16.	SMT. A.ANITHA, III Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District.	01.05.2013
17.	SMT. N.ROJA RAMANI, Prl. Senior Civil Judge, Nizamabad.	01.05.2013
18.	MOHD.AFROZ AKTHAR, XII Addl. Chief Metropolitan Magistrate, Hyderabad.	01.05.2013
19.	SMT. B.APARNA DEVI, Senior Civil Judge, Miryalguda, Nalgonda District.	01.05.2013
20.	SMT. G.DEENA, Senior Civil Judge, Repalle, Guntur District	01.05.2013
21.	I.SRINIVASA MURTHY, Prl. Senior Civil Judge, Gudiwada, Krishna District.	01.05.2013
22.	CH.PANCHAKSHARI, X Addl. Chief Metropolitan Magistrate, Secunderabad.	01.05.2013
23.	B.THIRUPATHI, XVI Addl. Chief Metropolitan Magistrate, Hyderabad.	01.05.2013
24.	SMT. T.LEELAVATHI, II Addl. Senior Civil Judge, Nandyal, Kurnool District.	01.05.2013
25.	C.MURALIDHAR, Senior Civil Judge, Puttur, Chittoor District.	01.05.2013
26.	SMT. J.KAVITHA, Senior Civil Judge, Shadnagar, Mahabubnagar District.	01.05.2013
27.	E.RAJENDRA BABU, Addl. Senior Civil Judge, Kurnool.	01.05.2013
28.	SMT. A.PURNIMA, Senior Civil Judge, Penukonda, Ananthapuram District.	01.05.2013

29.	SMT.B.PUSHPALATHA, Special Judicial Magistrate of First Class, Excise Cases-cum-XII M.M. Cyberabad at L.B.Nagar, Rangareddy District.	24.07.2013
30.	MS. T.SUHASINI, Senior Civil Judge, Medak.	22.09.2013
31.	B.BABU NAIK, Senior Civil Judge, Punganur, Chittoor District.	22.09.2013
32.	M.SHANKAR RAO, Senior Civil Judge, Yellamanchili, Visakhapatnam District	22.09.2013
33.	K.SYAM BABU, Senior Civil Judge, Ramachandrapuram, East Godavari District.	22.09.2013
34.	D.V.NAGESWARA RAO, VI Addl. Junior Civil Judge, Warangal.	22.09.2013
35.	N.AMARAVATHI, I Addl. Junior Civil Judge, Warangal.	22.09.2013
36.	SMT. M.SOBHA, Junior Civil Judge, Venkatagiri, Nellore District.	22.09.2013
37.	D.VENKATESWARLU NAIK, Prl. Junior Civil Judge, Giddalur, Prakasam District.	22.09.2013
38.	MANIPATI SRIDHAR, Junior Civil Judge, Anaparthi, East Godavari District.	22.09.2013
39.	K.MURALI MOHAN, IV Addl. Junior Civil Judge, Nellore.	29.11.2013
40.	J.SRINIVASA RAO, Prl. Junior Civil Judge, Yellandu, Khammam District.	29.11.2013
41.	K.SIVA SANKAR, I Addl. Junior Civil Judge, Tanuku, West Godavari District.	29.11.2013
42.	D.VIJAYA SARADHI RAJU, Prl. Junior Civil Judge, Sangareddy, Medak District.	29.11.2013
43.	SMT. Y.BINDU MADHAVI, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.	29.11.2013

44.	SHAIK JHANI BASHA, Prl Junior Civil Judge, Kavali, Nellore District.	29.11.2013
45.	Y.GOPALA KRISHNA, II Addl. Junior Civil Judge, Tirupathi, Chittoor District.	29.11.2013
46.	SMT. K.V.L.HIMA BINDU, Prl. Junior Civil Judge, Kakinada, East Godavari District.	29.11.2013
47.	T.VENKATA RAJESH KUMAR, II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	29.11.2013
48.	T.KESAVA, Prl. Junior Civil Judge, Adoni, Kurnool District.	29.11.2013
49.	SMT. T.MALLESWARI, Prl. Junior Civil Judge-cum-IX Metropolitan Magistrate, Vijayawada, Krishna District.	29.11.2013
50.	N.SIRISH, Junior Civil Judge, Jammalamadugu, Kadapa District.	29.11.2013
51.	G.YAGNA NARAYANA, Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District.	29.11.2013
52.	G.UDAY KUMAR, Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate, Cyberabad at Rajendranagar, Ranga Reddy District.	29.11.2013
53.	MANDA VENKATESWARA RAO, Judicial Magistrate of First Class, Jagareddygudem, West Godavari District.	29.11.2013
54.	N.SASIDHARA REDDY, Prl. Junior Civil Judge, Kovur, Nellore District.	29.11.2013
55.	R.SANYASI NAIDU, II Metropolitan Magistrate for Railways, Visakhapatnam.	29.11.2013
56.	T.V.S.S.PRAKASH, I Addl. Junior Civil Judge, Tenali, Guntur District.	29.11.2013
57.	K.AJESH KUMAR, IV Addl. Junior Civil Judge, Kukatpally, Rangareddy District.	29.11.2013

58.	SMT. K.VANI, Judicial Magistrate of First Class, Special Mobile Court, Warangal.	29.11.2013
59.	G.SHIVA PRASAD YADAV, Prl. Junior Civil Judge, Tirupathi, Chittoor District.	29.11.2013
60.	T.VASUDEVAN, Addl. Junior Civil Judge, Chilakaluripet, Guntur District.	29.11.2013
61.	SMT. A.PADMA, Junior Civil Judge, Atmakur, Kurnool District.	29.11.2013
62.	SMT. D.NAGA VENKATA LAKSHMI, Addl. Junior Civil Judge (Juvenile Court), Ananthapuram.	29.11.2013
63.	SMT. S.HEMALATHA, Prl. Junior Civil Judge, Kovvur, West Godavari District.	29.11.2013
64.	G.GANGA RAJU, Junior Civil Judge, Kanigir, Prakasam District.	29.11.2013
65.	MOHD. ABDUL JAVEED PASHA, Prl. Junior Civil Judge, Nirmal, Adilabad District.	20.04.2014
66.	SMT. M.V.N.PADMAJA, Special Mobile Court for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Kurnool.	29.11.2013
67.	SMT. K.MADHAVI DEVI, Special Judicial Magistrate of First Class for Railways, Nellore.	29.11.2013
68.	MS. A.SUNITHA RANI, Special Judicial Magistrate of First Class, Excise Court, Medak at Sangareddy.	29.11.2013
69.	G.SRINIVAS, Prl. Junior Civil Judge, Sathupalli, Khammam District.	29.11.2013
70.	MS. K.MADHAVI, I Addl. Junior Civil Judge, Kovvur, West Godavari District.	29.11.2013
71.	M.BABU, Prl. Junior Civil Judge, Kandukur, Prakasam District.	29.11.2013
72.	YALAMARTHI SRINIVASA RAO, Junior Civil Judge, Udayagiri, Nellore District.	29.11.2013

73.	SMT. S.ARUNASRI, IV Addl. Junior Civil Judge (Juvenile Court), Guntur.	29.11.2013
74.	G.L.V.PRASAD, Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.	29.11.2013
75.	SMT. P.SRIVANI, Judicial Magistrate of First Class for Railways, Kazipet, Warangal District.	29.11.2013
76.	MARPU SREEDHAR, Prl. Junior Civil Judge, Tuni, East Godavari District.	29.11.2013
77.	SMT. K.PRATHUSHA KUMARI, I Addl. Junior Civil Judge (Juvenile Court), Kadapa.	29.11.2013
78.	D.RAMALINGA REDDY, Formerly I Addl. Junior Civil Judge, Ongole, Prakasam District, now working as Judicial Member in Income Tax Appellate Tribunal.	29.11.2013
79.	MS. D.B.SHEETAL, Junior Civil Judge, Kollapur, Mahabubnagar District.	29.11.2013
80.	SMT. S.P.D.VENNELA, Prl. Junior Civil Judge, Guntur.	29.11.2013
81.	SMT. D.GEETHA RANI, III Addl. Junior Civil Judge, Warangal.	29.11.2013
82.	SMT. B.RADHA RANI, V Addl. Junior Civil Judge, Guntur.	29.11.2013
83.	SMT. B.BABY RANI, Junior Civil Judge, Mydukur, Kadapa District.	29.11.2013
84.	C.VIKRAM, Addl. Junior Civil Judge, Yellandu, Khammam District.	29.11.2013
85.	MILIND KAMBLE, Addl. Junior Civil Judge, Nirmal, Adilabad District.	29.11.2013
86.	SMT. S.C.KAMALA, I Addl. Junior Civil Judge, Madanapalle, Chittoor District.	29.11.2013
87.	MS. G.VANI, I Addl. Junior Civil Judge, Kakinada, East Godavari District.	03.02.2014

88.	M.RADHA KRISHNA CHAHAVAN, III Addl. Junior Civil Judge, Cyberabad at Kukatpally, Rangareddy District, now deputed to work in High Court of Judicature at Hyderabad for stabilizing the functioning of the paperless court.	25.07.2014
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The Prl. District and Sessions Judges are hereby directed to take necessary steps regarding fixation of pay in respect of the above said officers who have been appointed to Assured Career Progression Scale-I.

Sri K.CH.Srinivas, Prl. Junior Civil Judge, Nellore is not entitled for appointment to Assured Career Progression Scale-I, since imposed a penalty of withholding of three increments with cumulative effect against the officer.

Sri M.A.Somasekhar, Senior Civil Judge, Adoni, Kurnool District, is not entitled for appointment to Assured Career Progression Scale-I, since a penalty of withholding of two increments with cumulative effect imposed against the said officer.

Smt. M.Vani, Senior Civil Judge, Sri P.B.S.S.L.N.Murthy Raju and Smt. G.V.L.Saraswathi, Junior Civil Judges are not entitled for appointment to Assured Career Progression Scale-I, as they are under suspension.

Sri P.Akbar Khan, Sri Subhash Chandra Bose and Sri K.Sree Rangaraju, formerly Junior Civil Judges are not entitled for appointment to Assured Career Progression Scale-I, as they are compulsory retired/dismissed from service after regular departmental enquiry.

At present the following Judicial Officers are not entitled for appointment to Assured Career Progression Scale-I, since enquiries are pending against the officers.

1. Smt. Srividya, Senior Civil Judge.
2. Ms. B.Sridevi, Senior Civil Judge.
3. Sri G.Venu, Junior Civil Judge.
4. Kum. G.Govinda Lakshmi, Junior Civil Judge.
5. Sri K.Balachander, Junior Civil Judge.
6. Smt. Ch.Sunandamma, Junior Civil Judge.

Sri M.Rajender, Junior Civil Judge is not entitled for appointment to Assured Career Progression Scale-I, since imposed a penalty of withholding of five increments with cumulative effect against the officer.

The following Judicial Officers are not found fit for appointment to Assured Career Progression Scale-I, as they have not fulfilled the quantitative and qualitative standards as per the guidelines fixed by the High Court.

1. Sri D.Balakrishnaiah
2. Sri K.Ratna Kumar
3. Sri Syed Kaleemulla
4. Sri N.Santosh Kumar
5. Sri P.Rajaram
6. Smt. B.Nirmala
7. Smt. B.H.V.Lakshmi Kumari
8. Sri J.Vikram
9. Smt. S.Sailaja
10. Smt. Chiranji Ashalatha
11. Ms. Kshama Deshpande
12. Smt. K.Aruna
13. Sri K.V.Chandrasekhar Rao
14. Sri K.Prakash Babu
15. Smt. G.Bhanumathi
16. Smt. R.Sreelekha
17. Smt. K.Swapna Rani
18. Sri B.Rajesh
19. Ms. R.M.Subhavalli

The following officers who were earlier not granted Assured Career Progression Scale-I, as per High Court's proceedings order in Roc.No.2197/2011-B.Spl., dated 15.03.2011, were considered for grant of ACP Scale-I, and deferred for the time being.

Sl.No.	NAME OF THE OFFICER
1.	Sri L. Srinivasa Naik
2.	Smt. A. Naga Sailaja
3.	Sri T. Ramachandradu
4.	Sri S. Damodara Rao
5.	Sri D. Srinivasulu
6.	Sri I. Karuna Kumar

7.	Sri M. Ramakrishnam Raju
8.	Sri G. Shanmukha Rao
9.	Smt. K. Maruthi Devi
10.	Sri C.V.S. Sai Bhupathi

The names of the following officers for appointment to Assured Career Progression Scale-I is deferred for the time being.


Sl.No.	NAME OF THE OFFICER
1.	Sri Ch.Venkata Naga Srinivasa Rao
2.	Sri B.Lakshmi Narayana
3.	Kum. K.Uma Devi
4.	Sri S.Praveen Kumar
5.	Sri K.K.V.Bulli Krishna
6.	Sri N.Vijaya Babu

The names of the following Judicial Officers who are eligible for appointment to Assured Career Progression Scale-I, is deferred for the present, as the Annual Confidential Reports falling in the period of 5 years from the date of their appointment are not available.

SL. NO.	NAME OF THE OFFICER
1.	SRI P.PRADEEP NAIK
2.	SMT. B.KRISHNAVENI
3.	SRI K.P.BALAJI
4.	SRI P.RAVI SANKAR
5.	SMT. N.SARASWATHI
6.	SRI P.KIRAN
7.	SRI VINOD KUMAR
8.	SMT. HARISHA
9.	SRI Y.NAGARAJA
10.	SRI P.SRINIVASA RAO
11.	SMT. S.KAVITHA
12.	MS. M.ANURADHA
13.	SRI M.SATISH KUMAR
14.	SMT. K.VIJAYA KALYANI
15.	MS. A.SAI KUMARI
16.	SMT. T.ANITHA
17.	SRI B.APPALA SWAMY
18.	SMT.V.LAKSHMI RAJYAM

19.	MS. K.SAILAJA
20.	SMT. K.SATYA KUMARI
21.	SMT. R.SHANTI SREE
22.	SRI V.VENKATESWARA RAO
23.	SMT. M.SUDHA
24.	SRI THAMMINENI VENKATESWARLU
25.	SMT. M.K.PADMAVATHI
26.	MS. K.JAYA LAKSHMI
27.	SRI D.DURGA PRASAD
28.	SMT. S.JAYA LAKSHMI
29.	SRI K.VENKATESWARA RAO
30.	SRI M.V.S.PRABHAKAR
31.	SMT. M.KUMUDINI
32.	SRI CH.APPALA NARASIMHA MURTHY
33.	SRI P.ANJANEYULU
34.	SRI MUTTA VENKATESWARA RAO
35.	SRI N.RAMESH NAIDU
36.	MS. S.SWATHI REDDY
37.	SRI D.KIRAN KUMAR
38.	MS. P.VIJAYA
39.	SRI BRUNGI SRINIVASULU
40.	SRI CH.YUGANDHAR
41.	SMT. D.VAROODHINI
42.	SRI A.RAMACHANDRA RAO
43.	MS. A.SOBHA RANI
44.	SRI K.VASUDEVA RAO
45.	SRI H.AMARA RANGESWARA RAO
46.	SRI B.LEELA VENKATA SESHADRI
47.	SRI G.HARI
48.	SMT. NASEEM SULTANA
49.	MS. S.THANGAMANI
50.	SRI AZHAR HUSSAIN
51.	SRI N.RAJASEKHAR
52.	SMT. A.GEETHAVANI
53.	SMT. A.SREEDEVI
54.	SRI B.KIRAN KUMAR
55.	SRI K.SURI KRISHNA
56.	SMT. B.PADMA
57.	MS. M.PRAMEELA RANI
58.	SRI K.MADHU SWAMY
59.	SRI SHAIK PEDA KHASIM
60.	SRI V.SRINIVAS

61.	SRI K.VENKATESH
62.	SMT. M.KIRAN MAHI
63.	SRI A.RADHA KRISHNA MURTHY
64.	SRI S.KALYAN CHAKRAVARTHY DISMISSAL FROM SERVICE
65.	SRI B.SUJAY
66.	SRI J.SRAVAN KUMAR OFFICER WAS RESIGNED FROM SERVICE W.E.F., 01.06.2018
67.	SRI S.MADHU OFFICER PLACED UNDER SUSPENSION W.E.F., 13.04.2018
68.	MS. M.DURGA VENKATA NAGA SINDHURA
69.	SMT. D.DURGA KALYANI
70.	SRI M.SUBBA RAO


 REGISTRAR GENERAL 31/8
 FAC. REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Registrar (Administration), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
6. The Director of Treasuries and Accounts, Hyderabad.
7. The Director of Treasuries and Accounts, Amaravathi, Guntur District
8. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Chief Judge, City Civil Court, Hyderabad.
12. The Chief Judge, City Small Causes Court, Hyderabad.

13. Metropolitan Sessions Judge, Hyderabad

14. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Hyderabad.

16. The Pay and Accounts Officer, Amaravathi, Guntur District

17. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, East Godavari at Kakinada, Guntur, Kadapa Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

18. The Section Officer, B-Section, High Court of A.P., Hyderabad.